

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(12) C.P.(I.B)-1732/8/(MB)/2017

CORAM: Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES: Honesty Enterprises.
V/s
Bilfinger Neo Structo Pvt. Ltd..

SECTION OF THE COMPANIES ACT : 8 of Insolvency and Bankruptcy
Code, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **06.09.2018.**

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

24.07.2018.
HHS